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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No. 276 of 2024[SZ]

S.P.Surendranath Karthik,
T.Nagar, Chennai 600017.

Applicant.....

Vs

Commissioner,
The Greater Chennai Corporation,
Ripon Buildings, Chennai – 600 003

Respondents.....

**STATUS REPORT FILED BY THE GREATER CHENNAI
CORPORATION. - 4TH RESPONDENT**

I, P.V.Srinivasan, aged about 56 years, Hindu, presently working as Superintending Engineer,. Solid waste Management Department, Greater Chennai Corporation, having office at Chennai -600003, do hereby solemnly affirm and sincerely submit as follows;

I am working as the Superintending Engineer in the Greater Chennai Corporation and filing this report on behalf of the Commissioner, Greater Chennai Corporation and hence I am well acquainted with the facts and circumstances of the case.

I am filing this status report and I am well acquainted with the facts of the above case as per available records.

P. Srinivasan

SUPERINTENDING ENGINEER
SOLID WASTE MANAGEMENT DEPARTMENT
GREATER CHENNAI CORPORATION

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1. Perungudi Dump Yard and Legacy Waste Remediation

1.1. The Perungudi Dump Yard, spread over approximately 250 acres, has historically served as the disposal site for municipal waste collected from Zones 9 to 15 of Chennai. The waste primarily comprises household, market, commercial and institutional waste.

1.2. Out of the total extent, 225 acres have been scientifically demarcated for bio-mining and reclamation of legacy waste, in accordance with national and state guidelines.

1.3. As on date, bio-mining of 94 acres has been fully completed, and the reclaimed land has been stabilized and environmentally secured. The remaining area is under active bio-mining, undertaken through mechanized and approved scientific processes under continuous monitoring by GCC.

1.4. The entire activity is being carried out under the Swachh Bharat Mission framework and as per the guidelines of the Central Pollution Control Board (CPCB) and the National Green Tribunal on legacy waste management.

2. Present Waste Management Infrastructure

2.1. To reduce the inflow of fresh waste into the Perungudi and Kodungaiyur sites, GCC has established a decentralized and integrated waste management system across all 15 zones of Chennai. The existing infrastructure is as follows:

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Type of Facility	No. of Units	Capacity (MT/day)	Function
Micro Compost Centres (MCCs)	22	116	Local treatment of segregated wet waste into manure
Bio-CNG Plants (operational)	2	300	Conversion of biodegradable waste into biogas
Windrow Compost Plants	2	100	Composting of organic waste into manure
Material Recovery Facilities (MRFs)	49	145	Sorting and recycling of dry waste
Incinerator Plant	1	50	Disposal of non-recyclable inert waste
Baling Centre	1	30	Compaction and storage of recyclable materials and sent to cement factory

2.2. In addition, two new Bio-CNG plants (200 MT/day each) and two new Windrow Compost Plants (50 MT/day each) are under construction and will be operational shortly, thereby further reducing the quantum of waste reaching dump yards.

2.3. To comply with Rule 15 of the Solid Waste Management Rules, 2016, which mandates collection from bulk waste generators through authorized agencies, 14 service providers have been appointed by GCC. These service providers are

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responsible for collection, transportation, and processing of waste from bulk generators such as large residential complexes, hotels, institutions, and commercial establishments.

2.4. The performance of these service providers is monitored to ensure transparency, accountability, and compliance with segregation and processing norms at source.

3. Waste-to-Energy (WTE) Project

3.1. As part of its long-term solid waste management strategy, GCC has initiated a Waste-to-Energy (WTE) Project at Kodungaiyur, aimed at complete scientific disposal of residual waste.

3.2. The project is designed for a processing capacity of 2,100 MT/day in Phase I and 1400 MT/day in Phase II 700 MT/day. Once commissioned, it will ensure the complete elimination of open dumping and enable conversion of residual waste into energy, aligning with national sustainability goals. 21 Megawatt of power will be produced through this WTE Plant.

3.3. A part from WTE plant in KDG. GCC Planned to establish 550 MT of Bio-CNG plant 1100 MT of composting plant 1200 MT of automated MRF under integrated waste processing facility.

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4. Future Plan and Environmental Commitment

4.1. The Greater Chennai Corporation has drawn up a time-bound action plan to achieve complete reclamation of the Perungudi site within the next two to three years.

4.2. Following bio-mining completion, the reclaimed land will be converted into an eco-restoration and green buffer zone.

4.3. With the expansion of decentralized facilities and commissioning of the WTE plant, no fresh waste will be dumped at Perungudi or Kodungaiyur. GCC remains steadfast in its commitment to ensuring zero-landfill and sustainable waste management for Chennai.

5. Prayer

In view of the above submissions, it is most respectfully prayed that this Hon'ble Tribunal may be pleased to:

- a. Take on record the factual position and measures undertaken by the Greater Chennai Corporation for scientific solid waste management;
- b. Acknowledge the progress made in the bio-mining and remediation of the Perungudi site;
- c. Dismiss the allegations made in the Original Application as unfounded and unsupported by verifiable evidence; and


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d. Pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the interest of justice and environmental protection.

I submit that it is therefore prayed that this Hon'ble National Green Tribunal may be pleased to consider the above facts and pass suitable orders and thus render justice.



COUNSEL FOR 4TH RESPONDENT


SUPERINTENDING ENGINEER
SOLID WASTE MANAGEMENT DEPARTMENT
GREATER CHENNAI CORPORATION

Solemnly affirmed at Chennai
on this day of ^{7TH NOV} ~~04 Oct~~ -2025
and signed his name in my
presence.

} Before me,
}
} Advocate:Chennai.


E.No. 340/96

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CORPORATION.**

**TH.N.R.RAMESH KANNA,
STANDING COUNSEL**